

(5)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 1st day of DECEMBER 2006.

Contempt Application No. 08 of 2006
IN
Original Application No. 834 of 2005.

Hon'ble Justice Khem Kheran, Vice-Chairman
Hon'ble Mr. P.K. Chatterji, Member-A

Ram Chandra Srivastava,
S/o late Sri P.D. Srivastava,
R/o M.M.I.G. 199 Shaheed Nagar,
AGRA.

..... Applicant

By Adv: Sri Arvind Singh

V E R S U S

1. Dr. J.S. Sharma, Secretary, DOT,
Ministry of Communication and IT,
Department of Telecommunication,
NEW DELHI.
2. Sri Anil Kumar Sinha, Chief Managing Director,
Bharat Sanchar Nigam,
NEW DELHI.
3. Sri V.P. Kakkar, Chief General Manager,
Telecommunication UP (W) Shastri Nagar,
Telephone Exchange Gadh Road,
MEERUT.
4. Sri Sarvendra Singh (Director VI), Assistant
Director General (VIG.A) Ministry of
Communication And IT, Department of
Telecommunication,
1112, Sanchar Bhawan, 20 Ashok Road,
NEW DELHI.
5. Sri J.R. Gupta (DDG VIG) Deputy Secretary to
Government of India Ministry of Communication
And IT, Department of Telecommunication,
1112, Sanchar Bhawan, 20 Ashok Road,
NEW DELHI.

..... Respondents

By Adv: Sri S. Singh & Sri D.S. Shukla,

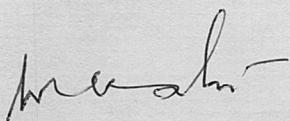
✓

(6)

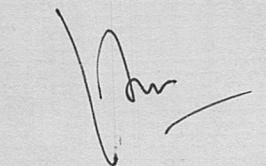
O R D E R

List revised, none appears for the applicant. Sri S. Singh and Sri D.S. Shukla ~~learned counsel~~ for the respondents.

2. Learned counsel for the respondents, states that the orders of this Tribunal have already been complied with by the respondent No. 4, so contempt proceedings should be dropped and the notices issued to the respondents be discharged. They have stated that the said ~~submiss~~^{fact} has also been stated in the written reply. None appears to controvert this averment. Contempt proceedings are dropped, notice issued to the respondents are discharged.



Member (A)



Vice-Chairman

/pc/